## GOVERNMENT OF INDIA HOME AFFAIRS LOK SABHA

UNSTARRED QUESTION NO:2445
ANSWERED ON:04.08.2015
Illegal Activities along Indo-Myanmar Border
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## Will the Minister of HOME AFFAIRS be pleased to state:

- (a) whether the populace at Indo-Myanmar border are living under constant threat from the extremists;
- (b) if so, the details thereof;
- (c) whether the villages situated at the said border are becoming the centres of transborder supply of arms and psychotropic substances;
- (d) if so, the details thereof and the reaction of the Government thereto; and
- (e) whether the Government has constituted any committee to deal with the said situation, if so, the details and present status thereof?

## **Answer**

## MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI KIREN RUJU)

- (a)&(b): There are some isolated incidents along Indo-Myanmar border where insurgents have been reported to have harassed the locals to meet their requirements. However, Border Guarding Forces through their relentless efforts are dominating the situation effectively.
- (c)&(d): No, Madam. However, there are some instances where security forces have apprehended individuals in possession of contraband items near the border areas of India-Myanmar border.
- (e): Government of India has constituted a Committee on effective policing along Indo-Myanmar Border in Ministry of Home with the mandate to conduct an in depth study of the existing security infrastructure along Indo-Myanmar Border, vulnerability to the security threat of this border and suggest suitable measures for framing an effective policy to strengthen the border policing along Indo-Myanmar Border. Two meetings of the Committee have taken place.